

veterinary hospitals/ clinics for providing specialized treatment to the animals. However, the zoos have basic facilities like quarantine and isolation wards, x-ray machine, clinical laboratory, operation theatre, surgical instruments, oxygen supply unit, anaesthetic drugs and tranquilizing equipments etc. for attending to the emergency treatment of the animals. The zoo authorities have been availing the facilities for specialized and super speciality treatment in the Indian Veterinary Research Institute, Bareilly, which has been identified as National Referral Centre by the Central Zoo Authority.

#### **Development of smart cities**

\*260. DR. K.P. RAMALINGAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government will develop 100 smart cities, twin cities and satellite cities around metros to ease cities, if so, the details thereof;
- (b) whether it is also a fact that the smart cities would enhance transport, sanitation, drinking water, housing and livelihood facilities, public and commercial areas and Wi-Fi connectivity using GIS based urban planning; and
- (c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):  
(a) to (c) Yes, Sir. A new Urban Development Mission is being considered including development of Smart cities. The contours of the Mission have not been finalized as yet.

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### **WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

#### **Decisions taken by Cabinet**

1676. DR. T. N. SEEMA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is mandatory for all departments of Government of India to comply with Cabinet decisions;
- (b) the manner in which Cabinet ensures whether its decisions are being complied with or not, and action taken against the department, if any, which misleads the Cabinet;
- (c) whether all the reasons cited in the Cabinet Note on the basis of which decisions are taken by the Cabinet form part of its decision, if not, the justification behind those reasons on whose basis Cabinet take decision; and
- (d) who is responsible for the implementation of the decisions taken by the Cabinet and Cabinet Committees?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI JITENDRA SINGH): (a) The decisions taken by the Cabinet are to be implemented by the Ministries/ Departments concerned, and in cases where a change in any such decision is considered necessary, the matter is required to be placed for consideration of the Cabinet.

(b) In terms of the Government of India (Transaction of Business) Rules, 1961, the primary responsibility for disposal of the business is that of the Ministry/Department to whom the business has been allocated. The matters are brought up before the Cabinet by the Ministries/Departments concerned for seeking decisions/directions. However, as stated above, the Ministries/Departments are required to place for consideration of the Cabinet, if any change in any such decision is considered necessary.

(c) No, Sir, The material/information contained in the note(s) for the Cabinet forms part of the background, in the context of which decisions are taken by the Cabinet. Such background/information including reasons, if any, included in the note(s) do not form part of the decision taken by the Cabinet. The Cabinet takes a decision after due consideration of all the material/information contained in the note(s) placed for its consideration along with any other information that becomes available during such consideration.

(d) The decisions taken by the Cabinet and Cabinet Committees are to be implemented by the Ministries/Departments concerned.

#### **Rare earth in Kollam**

1677. SHRI K.N. BALAGOPAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government has data regarding the deposit of Rare Earths in Kollam district in Kerala, if so, the details thereof;

(b) the components of minerals contained in the above; and

(c) whether Government has plans to utilise the Rare Earths for value added products?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir. The mineral monazite, occurring in beach sand and inland placer deposits along the coastal tracts of India, is the major resource of rare earths in the country. Atomic Minerals Directorate for Exploration and Research (AMD), a constituent unit of Department of Atomic Energy, has estimated 0.892 million tonnes of monazite resources in Kollam district, Kerala. The details are given below: